

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202- C.P. (IB)/282(AHM)2023

ITEM No.203- IA/684(AHM)2024

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

HARDWARE TOOLS AND MACHINERY  
PROJECTSPRIVATE LIMITED  
VS  
SADBHAV ENGINEERING LIMITED

.....Applicant

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.  
For the Respondent : Mr. Ravi Pahwa, Adv.

**ORDER**

**C.P. (IB)/282(AHM)2023 & IA/684(AHM)2024**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 30.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**